IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH NEW DELHI

No. (CAA)-107(PB)/2017

SECTION: UNDER SECTIONS 230 -232 OF THE COMPANIES ACT, 2013	
IN THE MATTER OF:	111127
Nelson Planning And Design Pvt. Ltd. With Nucbe Planning and Design Pvt. Ltd.	Petitioner
V/s	
	Respondent
Coram:	er delivered on 11.08.2017
R.VARADHARAJAN Hon'ble Member (Judicial)	
For the Petitioner : -	
For the Respondent : -	
ORDER	
Due to paucity of time arising out of the Special B was not able to be taken up. The matter is posted fo	ench sitting, the matter hearing on 16.8.2017.

(R.VARADHARAJAN) MEMBER (JUDICIAL)

U.D.Mehta 11.8.2017